

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

**O.A. NO. 55 OF 2013**

Thursday, this the 25<sup>th</sup> day of July, 2013

**CORAM:**

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER**

**HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

Haritha R.P.Chandran  
GDS BPM, Venkode B.O  
Vattapara PO, Thiruvananthapuram – 695 028  
Residing at Ambady, Venkode PO  
Thiruvananthapuram – 695 028

... **Applicant**

(By Advocate Mr. Vishnu S Chempazhanthiyil)

versus

1. The Senior Superintendent of Post Offices  
Thiruvananthapuram North Postal Division  
Thiruvananthapuram – 695 001
2. Union of India represented by its  
Chief Postmaster General  
Kerala Circle  
Thiruvananthapuram – 695 033

... **Respondents**

(By Advocate Mr. Sunil Jacob Jose, SCGSC)

The application having been heard on 25.07.2013, the Tribunal on the same day delivered the following:

**ORDER**

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER**

The learned counsel for applicant submits that the applicant is not pursuing the OA. Accordingly this OA is **dismissed as withdrawn**. No costs.

Dated, the 25<sup>th</sup> July, 2013.

  
**K. GEORGE JOSEPH**  
**ADMINISTRATIVE MEMBER**

  
**Dr. K. B. S. RAJAN**  
**JUDICIAL MEMBER**

VS